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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO.142 OF 2006
IN
ORIGINAL APPLICATION NO.208 OF 2005

ALLAHABAD, THIS THE 27TH DAY OF SEPTEMBER, 2007

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J
HON'BLE MR. SHAILENDRA PANDEY, MEMBER-A

Ram Gopal,
Aged about 45 years,
S/O Shri Pyarey Lal, R/o Adarsh Nagar Colony,
Rosa Jn, District-Shahjahanpur.

..... Applicants

By Advocate : Shri Rakesh Verma

Versus

1. Shri B.N. Mathur,
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Shri Azizul Huq,
The Divisional Railway Manager,
Northern Railway, Moradabad Division,
Moradabad.

..... Contemnor/Respondents

By Advocate : Shri K. P. Singh

O R D E R

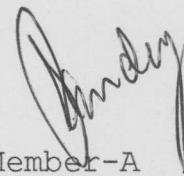
HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

In this Contempt petition the learned counsel for the respondents have filed the counter affidavit stating that against the order passed by this Tribunal the respondents have preferred the writ petition no.34940/06 before the Hon'ble High Court, Allahabad.

In the said writ petition the Hon'ble High Court has stayed the order on 23.03.2007 and produced the certified copy of this order along with the counter affidavit. In that view of the matter the contempt

(8)

proceedings are dropped and the notices issued are discharged.



Member-A



Member-J

/ns/